



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.07.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 16.07.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 4612 of 2026 in Comp. App. (AT) (Ins) No. 2341 of 2024	Achal Kumar Jindal, (Member of The Suspended Board of Directors of Sulojay Realty Pvt. Ltd.) Vs. Sanjay Kumar Bhuwalka & Anr.	16.07.2026	17.08.2026
2.	Comp. App. (AT) (Ins) No. 189 of 2026 & I.A. No. 545 of 2026 (With Defects)	Bank of Baroda Vs. State Tax Officer & Ors. With	16.07.2026	19.08.2026
3.	Comp. App. (AT) (Ins) No. 1601 of 2025	The State Tax Officer Vs. CA Vinod T. Agrawal & Ors. With	16.07.2026	19.08.2026
4.	Comp. App. (AT) (Ins) No. 1703 of 2025	The State Tax Officer Vs. CA Vinod T. Agrawal & Ors.	16.07.2026	19.08.2026

5.	Contempt Case (AT) No. 18 of 2026 in Comp. App. (AT) No. 231 of 2025	Abdul Waseem Vs. Hamza Trading and Investments Pvt. Ltd. & Ors.	16.07.2026	21.07.2026
6.	Comp. App. (AT) (Ins) No. 636 of 2025 & I.A. No. 2467 of 2025	Ravindra Gopikishan Agarwal Vs. Jankalyan Sahakari Bank Ltd. With	16.07.2026	04.08.2026
7.	Comp. App. (AT) (Ins) No. 637 of 2025 & I.A. No. 2470 of 2025	Sunita Jayprakash Chitkote Vs. Jankalyan Sahakari Bank Ltd. With	16.07.2026	04.08.2026
8.	Comp. App. (AT) (Ins) No. 638 of 2025 & I.A. No. 2473 of 2025	Vijaykumar Ramgopal Gilda Vs. Jankalyan Sahakari Bank Ltd. With	16.07.2026	04.08.2026
9.	Comp. App. (AT) (Ins) No. 696 of 2025 & I.A. No. 2683 of 2025	Ramnivas Vishnudas Agarwal Vs. Jankalyan Sahakari Bank Ltd.	16.07.2026	04.08.2026
10.	Comp. App. (AT) (Ins) No. 1414 of 2025 & I.A. No. 5528 of 2025	Ravindra P. Birole Vs. Shri. Rajesh S Shah & Anr.	16.07.2026	03.08.2026
11.	Comp. App. (AT) (Ins) No. 1132 of 2025 & I.A. No. 4419 of 2025 Part Heard	Union Bank of India Vs. Narendra Kansal & Anr.	16.07.2026	14.08.2026

12.	Comp. App. (AT) (Ins) No. 418 of 2021	Shri Ramchandra D. Choudhary Liquidator of Anil Nutrient Ltd. Vs. The Commissioner of State Tax (3) Gujrat & Anr.	16.07.2026	30.07.2026
13.	Comp. App. (AT) (Ins) No. 1313 of 2024	IDBI Bank Ltd. Vs. Sodhamti R Gutte	16.07.2026	18.08.2026
14.	Comp. App. (AT) (Ins) No. 2065 of 2024	State of Gujarat Vs. Kamal Agrawal & Anr.	16.07.2026	07.09.2026
15.	Comp. App. (AT) (Ins) No. 2326 of 2024 & I.A. No. 8727, 8750 of 2024 (With Defects)	Dinesh Shahra Vs. State Bank of India With	16.07.2026	21.08.2026
16.	Comp. App. (AT) (Ins) No. 501 of 2025	Dinesh Shahra Vs. State Bank of India	16.07.2026	21.08.2026
17.	Comp. App. (AT) (Ins) No. 119 of 2025	State Tax Officer (3) Vs. Keyur Jagdishbhai Shah Liquidator of Gokul Ceramic Pvt. Ltd. & Anr.	16.07.2026	31.08.2026
18.	Comp. App. (AT) (Ins) No. 586 of 2025 & I.A. No. 2202 of 2025 (With Defects)	Kashyapi Infrastructure Pvt. Ltd. Vs. Omkar Nests Pvt. Ltd.	16.07.2026	31.08.2026

19.	Comp. App. (AT) (Ins) No. 676 of 2025	Ashok Kumar Gupta Resolution Professional of Andes Town Planners Pvt. Ltd. Vs. Highness Infradevelopers Pvt. Ltd.	16.07.2026	27.08.2026
20.	Comp. App. (AT) (Ins) No. 797 of 2025	Vineet Polyfab Pvt. Ltd. Vs. Vinit Knittings Pvt. Ltd.	16.07.2026	25.08.2026
21.	Comp. App. (AT) (Ins) No. 1007 of 2025	Sunil Kumar Kabra, Liquidator of Archon Engicon Ltd. Vs. Assistant Commissioner of State Tax	16.07.2026	31.08.2026
22.	Comp. App. (AT) (Ins) No. 1050 of 2025 & I.A. No. 4120 of 2025	State Tax Officer (4) Vs. CA Vinod T. Agrawal, (RP of Jay Formulations Pvt. Ltd.) & Ors. With	16.07.2026	19.08.2026
23.	Comp. App. (AT) (Ins) No. 1064 of 2025 & I.A. No. 4156 of 2025	State Tax Officer (4) Vs. Vinod Tarachand Agrawal, (RP of Jay Formulations Pvt. Ltd.) & Ors.	16.07.2026	19.08.2026
24.	Comp. App. (AT) (Ins) No. 1183 of 2025	Amit Bhatnagar Vs. Prashant Jain With	16.07.2026	02.09.2026
25.	Comp. App. (AT) (Ins) No. 1231 of 2025	Amit Suresh Bhatnagar Vs. Prashant Jain With	16.07.2026	02.09.2026

26.	Comp. App. (AT) (Ins) No. 1350 of 2025	Northway Spaces Ltd., (Formerly Mayfair Spaces Ltd.) Vs. Sri Prashant Jain, (Erstwhile RP for Diamond Power Infrastructure Ltd.) With	16.07.2026	02.09.2026
27.	Comp. App. (AT) (Ins) No. 1436 of 2025 & I.A. No. 5593 of 2025	Prashant Jain Vs. Amit Suresh Bhatnagar & Anr.	16.07.2026	02.09.2026
28.	Comp. App. (AT) (Ins) No. 1374 of 2025	Flywheel Logistics Solutions Pvt. Ltd. Vs. Doshion Watersolution Pvt. Ltd. & Anr.	16.07.2026	31.08.2026
29.	Comp. App. (AT) (Ins) No. 1969 of 2025	Hridayam Heart and Vascular Institute Vs. Shri Sankalp Medical and Research Institute	16.07.2026	01.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar